

ITEM NO.9

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 618/2025

SHIVKUMAR NISHAD

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 09-10-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Shashank Singh, AOR
Mr. Adil Sharfuddin, Adv.
Mr. Milind Modi, Adv.
Mr. Ankit Singh, Adv.

For Respondent(s) :

Mr. Garvesh Kabra, AOR
Mrs. Nikita Babra Jaju, Adv.
Mr. Ankur Agnihotri, Adv.
Mr. Kanik N. Jindal, Adv.

Mr. Divyesh Pratap Singh, AOR
Ms. Shivangi Singh, Adv.
Mr. Amit Sangwan, Adv.
Ms. Sneha Chandna, Adv.
Mr. Abhinav Yash Pandey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 & 2 have already filed reply.

Scanned soft copies of original records of High Court as well as Trial Court have not been received yet despite reminder. Issue D.O. Letter.

List again on 19.11.2025.

SUJATA SINGH
Registrar

HJ